

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF FIPOLA RETAIL (INDIA) PRIVATE LIMITED
 CIN : U15532TN2016PTC113906
 Date of commencement of CIRP: 02nd May 2023

List of Creditors - as on 17th January 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Workmen)
 Annexure-5 (NIL)

SI NO	Name of authorised representative, if any	Name of work man	Details of Claim Received		Details of Claim Admitted							Amount in Rs						
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in COC, if applicable	Amount of Contingent Claim		Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any		
	NIL																	

